SHRI SUBHASH CHANDRA SINGH: Sir, I associate myself with the matter raised by the hon. Member.

DR. AMAR PATNAIK: Sir, I associate myself with the matter raised by the hon. Member.

DR. SASMIT PATRA (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI BHASKAR RAO NEKKANTI: Sir, I also associate myself with the matter raised by the hon. Member.

## Need to honour Rani Abbakka Chowta and inclusion of her story in school curriculum

SHRI TIRUCHI SIVA (Tamil Nadu): Mr. Chairman, Sir, as always, we recently celebrated the International Women's Day. But, it does not stop with that. The Governments of the day, the political parties, and the society are now aspiring to empower women socially, economically, politically, and in all other aspects.

I feel it is very essential to pay obeisance to the freedom fighters belonging to the women community, who have been unsung, unheard and unknown in many parts of the country. It is said that the Sepoy Revolution of 1857 was the first Revolution. But, despite that, they call it a 'mutiny'. The British belittled it. It was a Revolution. Even before that in the Sixteenth Century, Rani Abbakka, the Queen of Tulu Nadu, belonging to the Chowta Dynasty, was so skilled in warfare that she not only protected her fort, but also seized the Mangalore Fort and drove away the Portuguese. But, she is not known beyond the borders of Karnataka. Similarly, there is Rani Chennamma of Kittur. There is also Hazrat Mahal who participated in the Sepoy Revolution of 1857. The name of Uda Devi is also not much known. She also participated in the *Sepoy* Revolution of 1857. Hon, Chairman has been writing every week and posting on Facebook about those who fought during the Freedom Struggle. Similarly, Rani Veeramangai Velu Nachiyar of Sivaganga was the first ever queen who regained not only her fort, but also her Government, from the British with the help of Hyder Ali Tipu Sultan and Maruthu brothers. Sir, her main Commanderin-Chief was one, Kuyili, a dalit girl, who belonged to Arunthathiyar community. When Rani Velu Nachiyar was not able to withstand the modern ammunitions of the Britishers, Kyuili applied *ghee* all over her body, set fire to herself and jumped into the ammunition room of the British and demolished all their ammunitions and helped Rani Velu Nachiyar. Sir, our history is full of so many brave women fighters. But, they stay only in the folk tales and some school syllabuses.

So, I urge upon the Union Government that the CBSE syllabus should include lessons in the school textbooks to inspire our young students that these women had been testimony to the spirited and strong will in the past. It would help our young students to know about them. It is very essential. I wish that the Minister of Education concedes to this very genuine demand. Thank you very much.

DR. AMAR PATNAIK: Sir, I associate myself with the matter raised by the hon. Member.

DR. SASMIT PATRA: Sir, I also associate myself with the matter raised by the hon. Member.

SHRI RAKESH SINHA (Nominated): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI BHASKAR RAO NEKKANTI: Sir, I also associate myself with the matter raised by the hon. Member.

SHRIMATI PRIYANKA CHATURVEDI: Sir, I also associate myself with the matter raised by the hon. Member.

SHRI M. SHANMUGAM (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI T.K.S. ELANGOVAN (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI RAKESH SINHA: Sir, I also associate myself with the matter raised by the hon. Member.

SHRI K.T.S. TULSI (Chhattisgarh): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI K.C. RAMAMURTHY (Karnataka): Sir, I also associate myself with the matter raised by the hon. Member.

DR. L. HANUMANTHAIAH (Karnataka): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI G.C. CHANDRASHEKHAR (Karnataka): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI P. WILSON (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

PROF. MANOJ KUMAR JHA (Bihar): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI SUBHASH CHANDRA SINGH: Sir, I also associate myself with the matter raised by the hon. Member.

SHRI SUJEET KUMAR: Sir, I also associate myself with the matter raised by the hon. Member.

SHRIMATI VANDANA CHAVAN (Maharashtra): Sir, I also associate myself with the matter raised by the hon. Member.

MR. CHAIRMAN: It is a very pertinent issue for the nation. There are such heroes and heroines in different parts of the country. But, their lives and their sacrifices are not known. So, the CBSE as well as the State Boards should seriously think about the suggestion given by the hon. Member. Next, Shri Subhash Chandra Bose Pilli.

## Need to amend Section 54 of the Limitation Act, 1963 regarding registration of sale agreements

SHRI SUBHAS CHANDRA BOSE PILLI (Andhra Pradesh): Hon. Chairman, Sir, this is for the kind consideration of the hon. Minister for Law. Through you, I would like to bring to his kind notice that some of the people belonging to minority communities, retired employees, senior citizens, and others are sometimes forced to sell their properties with the intent to encash their assets and fulfill their day-to-day needs. But, unfortunately, when they sell their properties, many of the purchases enter into